

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. DIGIZONE TECHNOLOGY PRIVATE LIMITED
DEALING IN DISTRIBUTION AND RETAIL SALE OF IT PRODUCTS
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Digizone Technology Private Limited CIN: U74999MH2012PTC230900
2.	Address of the registered office	Office Address: A-504, Pranay Vidya, Sky Build Village, Off Borsapada Road, Kandivali West, Mumbai, Maharashtra-400067
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	As per the latest audited statements as provided by the suspended management there are no fixed assets available with the Corporate Debtor.
5.	Installed capacity of main products/ services	The unit of Corporate Debtor is not operational and the Corporate Debtor doesn't have any Plant and Machinery.
6.	Quantity and value of main products/ services sold in last financial year	Since Last few years there have been no operational activities in Corporate Debtor and last Balance Sheet was drawn as on 31/03/2019.
7.	Number of employees/ workmen	Nil as informed by Suspended Management
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.digizone@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.digizone@gmail.com
10.	Last date for receipt of expression of interest	25/11/2025
11.	Date of issue of the provisional list of prospective resolution applicants	05/12/2025
12.	Last date for submission of objections to provisional list	10/12/2025
13.	Date of issue of the final list of prospective resolution applicants	20/12/2025

14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	25/12/2025
15.	Last date for submission of resolution plans	24/01/2026
16.	Process email id to submit Expression of Interest	cirp.digizone@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not provided by Suspended Management.

Date: 10/11/2025

Place: Mumbai

IP Mr. Kailash T. Shah
Resolution Professional of
M/s. Digizone Technology Private Limited
505, 21st Century Business Centre, Nr. World
Trade Centre, Ring Road,
Surat – 395002, Gujarat
Reg. No. IBBI/IPA-001/IP-P00267/2017-18/10511
AFA Valid upto: 31/12/2025